

e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 4252 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tageng Padoh,
District & Sessions Judge, Sessions Division,
Bomdila, Arunachal Pradesh.

Dated Guwahati, 14th August, 2019.

Sub:- Earned Leave.

Ref:- Application No. DSJ/(WSD/BDL)/PF-01/2019 dated 7th August, 2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 3(three) days earned leave w.e.f. 21.08.2019 to 23.08.2019, along with station leave permission, has been ~~granted/rejected~~.

Yours faithfully,

sdl/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/42537A, dated 14'8'19

Copy to:

1. Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
2. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Rdca